

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.2640 of 2016

Mani Lal Turi Petitioner

---Vs.---

Central Coal Fields Limited & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Abhijeet Kr. Singh, Advocate
For the Respondent-CCL : Mr. Mukesh Bihari Lal, Advocate
For the C.M.P.F : Ms. Priti Sinha, Advocate

Order No. 6 : Dated 29th June, 2020

Heard Mr. Abhijeet Kr. Singh, the learned counsel appearing for the petitioner, Mr. Mukesh Bihari Lal, the learned counsel for the respondent-CCL and Ms. Priti Sinha, the learned counsel for CMPF.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Abhijeet Kr. Singh, the learned counsel appearing for the petitioner submits that this matter may be taken up in the next week as the file is not with him.

Post the matter on 07.07.2020.

(Sanjay Kumar Dwivedi, J.)

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